

for Layers

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
KARKARDOOMA COURTS DELHI**

**Sub: Randon allocation of fresh civil cases**

**CIRCULAR**

It is to inform that henceforth, all the fresh civil cases pertaining to the establishment/Court of District Judge, North East District, Karkardooma Court, Delhi shall be allocated randomly through NC CIS 3.0 software with immediate effect.

All the Judicial Officers, posted in North East District, Karkardooma Court, Delhi are impressed upon to direct their staff to get them registered on the same day.



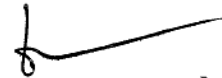
**(DEEPAK JAGOTRA)**  
District & Sessions Judge, North East  
Karkardooma Courts, Delhi.

Ref.: 1388-1398 /Comp. Sec./KKD/2019

Dated: 25/02/2019

**Copy forwarded for information and necessary action to:**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. I.d. District & Sessions Judge (HQs), Tis Hazari Court Complex, Delhi.
3. I.d. Chairman, Centralized Computer Committee, Tis Hazari Court Complex, Delhi.
4. I.d. Officer Incharge, Computer, KKD Courts, Delhi.
5. The A.O. (Judl.), R&I Branch, North East District with the directions to circulate the same in all the courts in North East District.
6. The In-charge, Facilitation Centre, North East District, KKD for immediate compliance.
7. The Secretary, Shahdara Bar Association, KKD, Delhi.
8. Reader to the undersigned
- ~~9. On Layers.~~
10. The Website Committee, Tis Hazari Court, Delhi through layers.
11. The Website Committee, KKD Court, Delhi



District & Sessions Judge, North East  
Karkardooma Courts, Delhi.